

Utilisation of funds under SBM

4364. SHRI N. GOKULAKRISHNAN: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that under the Swachh Bharat Mission, only 38 per cent of the released amount has been utilised in 2017-18;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government has any plans to utilise the funds completely and quickly during the year 2018-19; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) No Sir, under Swachh Bharat Mission (Urban) (SBM-U) a total of ₹ 2542.30 crores has been released during the financial year 2017-18 and Utilisation Certificates (UCs) for financial year 2017-18 will become due on 01.04.2019.

(c) and (d) Swachh Bharat Mission (Urban) scheme has initiated various steps for expediting the utilization of funds including policy intervention, continuous monitoring, periodical reviews, issue of various technical advisories and guidelines, Information Education and Communication (IEC) activities, training programmes and workshops etc.

Investment for urban infrastructure services

4365. SHRI RATHINAVEL: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that an estimated investment of ₹ 39.2 lakh crore would be required for the 20 year period from 2012-13 to 2031-32 for urban infrastructure services, including the maintenance and replacement required on a cyclic basis;

(b) if so, the details thereof;

(c) whether it is also a fact that an investment of ₹ 20 lakh crore alone has been estimated for operation and maintenance of all the cities and towns; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) The High Powered Expert Committee (HPEC), set up by Ministry of Housing and Urban Affairs, in its report